

**GOVERNMENT OF INDIA  
MINISTRY OF COAL**

**RAJYA SABHA  
UNSTARRED QUESTION No. 71  
TO BE ANSWERED ON 21.07.2025**

**Transparency in coal imported for thermal power plants**

**71. SHRI SANJAY SINGH:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of Indian companies importing coal for thermal power plants during the last five years and the details of the quantity of coal imported by them, year-wise;
- (b) whether Government has any monitoring mechanism to ensure transparency in the coal import process and if so, the details thereof; and
- (c) whether Government has received any complaints regarding irregularities in the pricing of coal imports, if so, the number of complaints investigated along with the action taken the details thereof?

**ANSWER**

**MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

**(a)&(b):** As per the existing import policy, coal is kept under the Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual agreement on payment of applicable duties. Further, as per Foreign Trade Policy governing import of goods, coal is freely importable without any restrictions. However, w.e.f Dec'2020, the same has been revised from "Free" to "Free subject to compulsory registration in Coal Import Monitoring System Portal".

The details of imported coal for power generation in the country during last 5 Years are given below: -

Years	Total Power (Quantity in MT)		
	Imported Coal Based Plants (ICB)	Domestic Coal Based Plants (for Blended purpose) (DCB)	Total Power
2020-21	35.08	10.39	45.47
2021-22	18.89	8.11	27.00
2022-23	20.53	35.10	55.63
2023-24	41.80	23.93	65.73
2024-25	48.55	14.02	62.57

**(c):** Ministry of Coal has not received any complaints regarding irregularities in the pricing of coal imports. However, as per the information received from Department of Revenue (Ministry of Finance), the Directorate of Revenue Intelligence (DRI) is conducting investigations in the suspected mis-declaration of value (overvaluation) in case of import of coal of Indonesian origin by 40 importers.

\*\*\*\*\*

